

No. LFA (O.A. No. 278/2024)- 9016-27/07/2024  
Office of the Deputy Commissioner,  
District Sirmaur at Nahan (H.P.)

To

The Registrar,  
Hon'ble National Green Tribunal,  
Copernicuc Marg,  
New- Delhi-  
E-mail-judicial-hgt@gov.in

Sub:- Submission of Action Taken Report in pursuant to order dated 03.05.2024 passed by Hon'ble NGT in the matter of Original Application No. 278/2022- titled as GP Bhatanwali Vs. Union of India & ors.

Sir,

In compliance of Hon'ble National Green Tribunal order dated 03.05.2024 in the matter of Original Application No. 278 of 2022 titled as Gram Panchayat Bhatanwali Vs. Union of India & Ors, the Action Taken Repot is being filed herewith.

It is requested that Action Taken Report may be presented before the Hon'ble National Green Tribunal for kind consideration.

Encl. As above

Yours faithfully,

  
Deputy Commissioner,  
District Sirmaur (H.P.)  
Respondent No. 5

431 BEFORE THE HON'BLE GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DEHLI.

Gram Panchayat of Bhatanwali Village

....Applicant

Versus

Union of India & Ors.

....Respondents

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5.	Report of Sub-Divisional Officer (Civil), Paonta Sahib. (Annexure 'E')	21 to 26

Dated:- 27.07.24

Place:- Nahan

  
Deputy Commissioner  
District Sirmour,  
District Sirmour, Nahan (H.P.)  
Respondent No. 5

-1-

**BEFORE THE HON'BLE GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DEHLI.**

Gram Panchayat of Bhatanwali Village

....Applicant

Versus

Union of India & Ors.

....Respondents

**Action Taken Report in compliance to the order passed by the Hon'ble National Green Tribunal in Original Application No. 278 of 2022-titled as Gram Panchayat, Bhatanwali Vs. Union of India & Ors. on behalf of Respondent No.5**

1. That the instant matter was listed before this Hon'ble Tribunal on 03.05.2024 when the Hon'ble Tribunal was pleased to direct the respondents No. 2, 3 & 5 to take appropriate remedial measures in discharge of the statutory obligations and file further action taken report in the regard.
2. That in compliance to the order, dated 03.05.2024 passed by this Hon'ble Tribunal, a meeting was convened under the Chairmanship of Respondent No. 5 on 27.05.2024 & under the Chairmanship of Additional District Magistrate on 10.07.2024 with the authorities of other concerned departments in order to utilization of the amount of environmental compensation and other remedial measures, the copies of minutes of the said meetings are annexed herewith as **Annexure-A & B.**
3. That in pursuance of the decisions, taken in the aforesaid meetings the Executive Officer, Municipal Council, Paonta Sahib, District Sirmaur has intimated to this office vide letter No. S.I. MCP/2024-1066 date 22.07.2024, that their office has already deposited

an amount to Rs. 10,30,000/- with the Forest department Paonta Sahib for Miyawaki Plantation. He has further, submitted that the work of waste processing at Soild Waste Management site has been outsourced through private agency (M/s Suntan life) since, April, 2024 and all machineries shall be installed by the said agency before 25.07.2024. The parts of screening machine have already been delivered at the proposed site and weighing machine has already installed at the site. One No. of OWC machine for wet waste processing and two Nos. of baling machine for dry waste has already handed over to the said private agency **(Annexure-C)**.

4. That in pursuance of the decisions taken in the aforesaid meeting, the Deputy Conservator of Forest, Paonta Sahib has submitted the action taken report & point wise details of Miyawaki plantation carried out by the Forest Department vide his office letter No. Acct/Budget/NGT(OA No. 278/2022)-1846 dated 19.07.2024 is annexed as **(Annexure-D)**. As per report of Dy. Conservator of forest, Paonta Sahib, pre-plantation work has been completed and plantation work is being carried out in the ongoing monsoon season. He has further, submitted that an amount of Rs. 522999/- has been utilized for interlink chain fencing of entire proposed plantation area. The amount of Rs. 75415/- has been utilized for construction of Gate for inter chain fencing, Rs. 189055/- for land leveling mixing of soil, Rs. 60945/- for purchasing of vermi compost and Rs. 93000/- for the construction of concretion in bottom and plinth DPC with GI fence area alongwith inter chain fencing in the proposed area.

5. That in pursuance of the decisions taken in the aforesaid meeting, the Sub-Divisional Officer (Civil), Paonta Sahib, District Sirmaur vide his office letter No. SDK/SDO(C)/Paonta/2024-2695 dated 24.07.2024 **(Annexure-E)** has intimated to this office that the land for installation of Soild Waste Processing site measuring 04-00 Bighas has

been identified in Mauja Dhaulakwan (Rural Area), Khasra No. 941/312/1 out of Khasra No. 941/312 total measuring 64-08 Bighas and the case for transfer of above said land stands submitted to the Deputy Commissioner, Sirmaur. The matter regarding transfer of land is under process.

Keeping in view, of the submissions made in the above para No. 1 to 5 of action taken report, it is respectfully submitted that the present OA may kindly be considered for disposed of in interest of justice please.

  
Deputy Commissioner,  
District Sirmaur (H.P.)  
Respondent No.5

- 4 -

MINUTES OF THE MEETING REGARDING OA NO. 278/2022 TITLED AS GRAM PANCHAYAT OF BHONTAWALI VILLAGE VS UNION OF INDIA & OTHERS HELD ON 27-05-2024 AT 04:30 PM UNDER THE CHAIRMANSHIP OF DEPUTY COMMISSIONER SIRMOUR AT NAHAN (HP).

A meeting was held on 27-05-2024 at 04:30 PM under the chairmanship of the Deputy Commissioner, Sirmour regarding OA No. 278/2022 titled as Gram Panchayat of Bhontawali Village Vs Union of India & Ors. The following were present in the meeting:-

1. Sh. Gunjeet Singh Cheema, Sub Divisional Magistrate, Paonta Sahib, District Sirmour (HP)
2. Sh. Atul Parmar, Regional Officer, PCB, Paonta Sahib, District Sirmour (HP).
3. Sh. Karan Singh, Block Development Officer, Paonta Sahib, District Sirmour (HP)
4. Sh. Mohan Singh Chauhan, R.O, Forest, Paonta Sahib, District Sirmour.

At the outset, the chairman welcomed all the officers/officials present in the meeting after that the Regional Officer, Pollution Control Board, Paonta sahib, district sirmour has apprised the chairman about the current status of the OA No. 278/2022 titled as Gram Panchayat of Bhontawali Village Vs Union of India and Ors. The following direction have been given by the Hon'ble National Green Tribunal vide their order dated 03-05-2024 –

• “ *Objection, if any, to the report of the joint committee may be filed by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR supported PDF and not in the form of image PDF at least one week before the date hereby fixed.*” (30-07-2024)

• “ *Respondent no. 2- Municipal Counsel, Paonta Sahib, respondent no. 3- HPCB and, respondent no. 5- Deputy Commissioner, Sirmour are directed to take appropriate remedial measures in discharge of their statutory obligations and file further action taken reports.* ”

In this regard, the department wise deliberation and decisions taken in the meeting is as under:-

1. **Forest Department**

The representative of the forest department has apprised the chairman about the latest status for restoration of environment through a customized Miyawaki Plantation which is as under-

Activity for customized Miyawaki plantation in respect of Paonta Sahib, Forest Division.		
Fund allotted for the financial year 2023-24	Particular work	Status
10,30,000/- (MC, Paonta Sahib was transferred the said amount in favour of DFO, Paonta Sahib on 16-01-2024)	<ul style="list-style-type: none"> <li>• Interlink-chain fencing work</li> <li>• Land leveling, carriage of soil mixing of vermicompost incl. cost of vermicompost and other moisture materials.</li> </ul>	As per the report of DFO, Paonta Sahib dated 17-05-2024, an amount of Rs. 5,22,999/- has been utilized for interlink- chain fencing of the entire proposed plantation area and remaining amount Rs. 5.07 lacs is being incurred for advance works/water supply and soil preparation before monsoon planting.

Attested

  
27/07/2024

Superintendent Cr-I,  
D.C. Office Sirmour.

Requirement of the funds for the financial year 2024-25.	Particular work	Status
4,03,400/-	<ul style="list-style-type: none"><li>• Procurement /purchasing of tall plants and shrubs</li><li>• Planting of plants I/C digging and filling of pits.</li><li>• Procurement of bamboo sticks</li><li>• Watering of plants in dry season through water tanker (etc).</li></ul>	<ul style="list-style-type: none"><li>• As per the report of DFO, Paonta Sahib dated 17-05-2027, the demand letter has been sent to the Regional Officer, PCB, Paonta Sahib for the same.</li><li>• The RO, PCB Paonta Sahib has sent demand of the said amount to the Member Secretary, HP State Pollution Control Board, Shimla vide letter No. 606-609 dated 25-05-2024.</li></ul>

After discussion the chairman issued directions to the Regional Officer, PCB Paonta Sahib to provide funds to the tune of Rs. 4,03,400/- as demanded by DFO, Paonta sahib after the completion of MCC for the financial year 2024-25 so that remaining work could be completed well in time. The Chairman also issued direction to the Regional Officer, PCB, and Divisional Officer Forest, Paonta Sahib to ensure the completion of work before the date of final hearing ie. 30-07-2024.

**Municipal Council, Paonta Sahib**

The chairman has given the following directions to the Municipal council, Paonta Sahib :-

- 1 The Executive Officer, Municipal Council, Paonta Sahib to carry out fogging/sanitation of the area around solid waste processing site and adjoining village to reduce the problem of flies mosquitoes and foul smell.
- 2 To ensure that all the garbage vehicles of the area should be covered with tarpaulin to prevent bad odor and the vehicles are also being inspecte by the MC, staff from time to time.
- 3 To ensure about installation of all the proposed machinery ie weight bridge, Traummel machine, road dust, sweeping machine, shredder etc at the concerned site. The machinery so installed must be in working order.
4. To ensure to aware citizens to segregate dry and wet waste with the help of pamphlet, social Campaign and other remedial activities so that waste collector may not face any problem to collect and segregate dry and wet waste.

Attested

  
27/07/2024  
Superintendent Cr-I,  
D.C. Office Sirmaur.

3 The Block Development Officer/ Tehsildar Paonta Sahib

The Block Development Officer, Paonta Sahib has apprised the chairman a site comprised in Khasra No. 941/312, measuring 64-08-00 Bigha situated at Gram Panchayat Dhula Kuan recorded as "अराजी ओवड अव्वल" has already been identified for the Solid Waste Management Plant.

Keeping above facts into consideration, the chairman issued direction that if land identified falls under Forest Conservation act, the case for FCA permission may be prepared, accordingly.

The chairman directed to the Regional Officer, Pollution Control Board, Paonta Sahib to coordinate with all other stakeholder departments and do the needful in the matter and submit final action taken report within ten days, positively.

The meeting ended with a vote of thanks to and from the chair.

  
(Sumit Khimta) IAS,  
Deputy Commissioner,  
Sirmaur at Nahan

Dated:- 05/06/2024

Endst No. LFA (OA No. 278/2022)- 7640

Copy is forwarded for information and necessary to :-

- 1 The Sub Divisional Officer,(C),Paonta Sahib, District Sirmaur at Nahan.
- 2 The Deputy Conservator of Forest, Paonta Sahib, District Sirmaur at Nahan.
- 3 The Executive Officer, Municipal Council, Paonta Sahib, District Sirmaur.
- 4 The Regional Officer, Pollution Control Board, District Sirmaur.
- 5 The Tehsildar, Paonta Sahib, District Sirmaur.
- 6 The Block Development Officer, Paonta Sahib, District Sirmaur.

  
(Sumit Khimta) IAS,  
Deputy Commissioner,  
Sirmaur at Nahan.

Attested

  
27/04/2024

**Superintendent Gr-I,  
D.C. Office Sirmaur.**

-7-

**MINUTES OF THE MEETING REGARDING OA NO. 278/2022 TITLED AS GRAM PANCHAYAT OF BHONTAWALI VILLAGE VS UNION OF INDIA & OTHERS HELD ON 10-07-2024 AT 03:30 PM UNDER THE CHAIRMANSHIP OF DEPUTY COMMISSIONER SIRMOUR AT NAHAN (HP).**

A meeting was held on 10-07-2024 at 03:30 PM under the chairmanship of the Deputy Commissioner, Sirmour regarding OA No. 278/2022 titled as Gram Panchayat of Bhontawali Village Vs Union of India & Ors. The following were present in the meeting:-

1. Sh. Mohan Singh Chauhan, Range Forest officer, Paonta Sahib, District Sirmour.
2. Sh. Sanjeev Gupta, Tehsildar, Paonta Sahib, District Sirmour (HP).
3. Sh. Mukesh Kumar, JEE, O/o Executive Officer, Municipal Council, Paonta Sahib, District Sirmour.
4. Sh. Naveen, JEE, O/o Regional Officer, PCB, Paonta Sahib, District Sirmour.
6. Sh. Vinod Kumar, District Co- Ordinator, SWM, District Sirmour.

At the outset, the chairman welcomed all the officers/officials present in the meeting after that the representative of Regional Officer, Pollution Control Board, Paonta sahib, district sirmour has apprised the chairman about the current status of the OA No. 278/2022 titled as Gram Panchayat of Bhontawali Village Vs Union of India and Ors. In this regard, the department wise deliberation and decisions taken in the meeting is as under:-

**1. Forest Department**

The representative of the forest department has apprised the chairman about the latest status for restoration of environment through a customized Miyawaki Plantation which is as under-

Fund allotted For the financial year 2024-25.	Particular work	Status
4,03,400/-	<ul style="list-style-type: none"> <li>• Procurement /purchasing of tall plants and shrubs</li> <li>• Planting of plants I/C digging and filling of pits.</li> <li>• Procurement of bamboo sticks</li> <li>• Watering of plants in dry season through water tanker (etc).</li> </ul>	<p>The representative of Pollution Control Board has apprised the chairman the said amount has been transferred in favour of DFO, Paonta Sahib.</p> <p>The representative of Forest department has apprised the chairman the remaining work related to the miyawaki plantation has been started at the concerned site.</p>

After discussion the chairman issued directions to the Regional Officer, PCB Paonta Sahib and Divisional Officer Forest, Paonta Sahib to ensure the completion of work before the date of final hearing ie. 30-07-2024.

Attested

  
27/07/2024

Superintendent Gr-I,  
D.C. Office Sirmour

**Municipal Council, Paonta Sahib**

**The chairman has given the following directions to the Municipal council, Paonta Sahib :-**

- 1 The Executive Officer, Municipal Council, Paonta Sahib to carry out fogging/ sanitation of the area around solid waste processing site and adjoining village to reduce the problem of flies, mosquitoes and foul smell.
- 2 To ensure that all the garbage vehicles of the area should be covered with tarpaulin to prevent bad odor and the vehicles be inspected by the MC, staff from time to time.
- 3 To ensure installation of all the proposed machinery ie weight bridge, Traummel machine, road dust sweeping machine, shredder etc at the concerned site. The installed machinery should be in working condition within one week. Action taken report be send to this office within ten days.
- 4 To ensure to aware citizens to segregate dry and wet waste with the help of pamphlet, social campaign and other remedial activities so that waste collector may not face any problem to collect and segregate dry and wet waste.

**3 The Block Development Officer/ Tehsildar Paonta Sahib**

The Block Development Officer, Paonta Sahib has intimated vide letter No. PB/ SBM/ G/2024-25-1505 dated 09-07-2024 that development Block Paonta Sahib has identified the site of Gram Panchayat Dhola Kuan where the solid waste management plant is proposed to be established. All codal formalities regarding land transfer be completed and submitted to the Sub Divisional Officer, (C), Paonta sahib.

Keeping above facts into consideration, the chairman issued direction to the concerned SDM and DFO, Paonta Sahib that if land so identified falls under Forest Conservation act, the case for FCA permission may be prepared, accordingly.

The chairman issued direction to the Regional Officer, Pollution Control Board, Paonta Sahib to coordinate with all other stakeholder departments and do the needful in the matter and submit final action taken report within five days, positively.

The meeting ended with a vote of thanks to and from the chair.

  
(Sumit Khimta) IAS,  
Deputy Commissioner,  
Sirmaur at Nahan

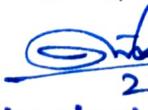
Dated:- 22/07/2024

Endst No. LFA (OÁ No. 278/2022)- 8856

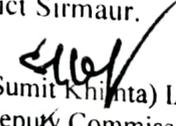
Copy is forwarded for information and necessary to :-

- 1 The Sub Divisional Officer,(C),Paonta Sahib, District Sirmaur at Nahan.
- 2 The Deputy Conservator of Forest, Paonta Sahib, District Sirmaur at Nahan.
- 3 The Executive Officer, Municipal Council, Paonta Sahib, District Sirmaur.
- 4 The Regional Officer, Pollution Control Board, District Sirmaur.
- 5 The Tehsildar, Paonta Sahib, District Sirmaur.
- 6 The Block Development Officer, Paonta Sahib, District Sirmaur.

Attested

  
27/07/2024

**Superintendent Gr-I,  
D.C. Office Sirmaur.**

  
(Sumit Khimta) IAS,  
Deputy Commissioner,  
Sirmaur at Nahan.

No. SI. MCP/ 2024- 1066

Dated-22-7-2024

**OFFICE OF THE MUNICIPAL COUNCIL PAONTA SAHIB DISTRICT SIRMAUR H.P**

To

The Deputy Commissioner  
at Nahar District Sirmaur  
Sirmaur H.P

**Subject:- ACTION TAKEN REPORT ON BEHALF OF RESPONDENT NO.2 MUNICIPAL COUNCIL, PAONTA SAHIB, IN COMPLIANCE OF ORDER DATED 03.05.2024.**

Sir,

Please find the enclosed herewith action taken report on behalf of respondent No.2 Municipal Council Paonta Sahib with reference case no/ORIGINAL APPLICATION No. 278 Of 2022 IN RE: GRAM PANCHAYAT BHATANWALI VERSUS UNION OF INDIA & ORS further in this connection Action taken report forwarded to you for necessary action please.

  
Executive Officer,  
Municipal Council  
Paonta Sahib

Copy to:-

1. Worthy Director UDD Shimla for Information Please.
2. Regional Officer HP State Pollution Control Board for necessary action Please.

  
Executive Officer,  
Municipal Council  
Paonta Sahib

Attested  
  
27/07/2024  
Superintendent Gr-I,  
D.C. Office Sirmaur.

**3.5. Current Issues and Recommendations of the Joint Committee: The following are the key issues which requires attention by the authorities' along with recommendations of the Joint Committee under AO No. 278 of 2022 Gram Panchayat of Bhontawali village versus Union of India & Ors.**

	<b>Recommendations by Joint Committee:</b>	<b>Action Taken By MC Paonta Sahib</b>
1.	As elaborated in Section 3, the MSW Disposal Facility is required to obtain Environmental Clearance under the provisions of EIA Notification, 2006, as amended from time to time. Further, the existing facility is operating without obtaining Consent/Authorization of State Pollution Control Board. It is recommended that an appropriate action is taken by HSPCB and MC, Paonta Sahib, in this regard, for operating the facility as per applicable Environmental Laws/Rules	It is submitted under EIA Notification 2006 the municipal solid waste management involves various steps like door to door collection, segregation, composting, refuse derived fuel RDF making, waste to energy generation through waste to energy plants and disposal in scientific landfills. The above activities except landfill site, if proposed stand-alone activities not are covered under item 7 (i) off EIA notification 2006, hence do not required prior Environmental clearance. In case the activities of composting RDF making and waste to energy plant ( up to the 15 MW) are proposed at an existing landfill site they do not attract the Previous of the EIA notification of 2006 so M C Paonta have not any landfill site and waste to energy Plant.
2	Municipal Council has proposed customized Miyawaki Plantation around the Facility, the implementation of which is yet to be started. Further, the proposed plantation will be effective in controlling the foul odour after more than 6 years. It is therefore recommended that boundary wall which is currently 9 feet high is raised to 20 feet height with GI sheets or other means without further delay, to prevent dispersion of foul odour in the nearby villages. This is the main issue raised by affected villages and also observed by the joint Committee	It is submitted that MC Paonta sahib already deposit the amount of (Rs. 1030000 (ten lakh and thirty thousand) for forest department regarding Miyawaki Plantation and work has been started by the forest department. Further as per the recommendation of committee the height of boundary wall be increase 10 to 20 feet MC Paonta has been purposed MRF shad and work has been started will be completed by 25 <sup>th</sup> July
3	The entire facility has been paved with concrete tiles, but the channelization of the leachate generated from the waste storage area to the leachate collection tank is yet to done. It is recommended that this is done on priority besides making arrangement for the treatment of collected leachate in a time bound manner, for preventing generation of foul odour from leachate.	It is submitted that leachate collection tank has been constructed already. And connected through pipeline with pits.
4	It is recommended to mechanize the	It is submitted that the work of waste

Attested

  
27/07/2024  
Superintendent Gr-I,  
D.C. Office Sirmour.

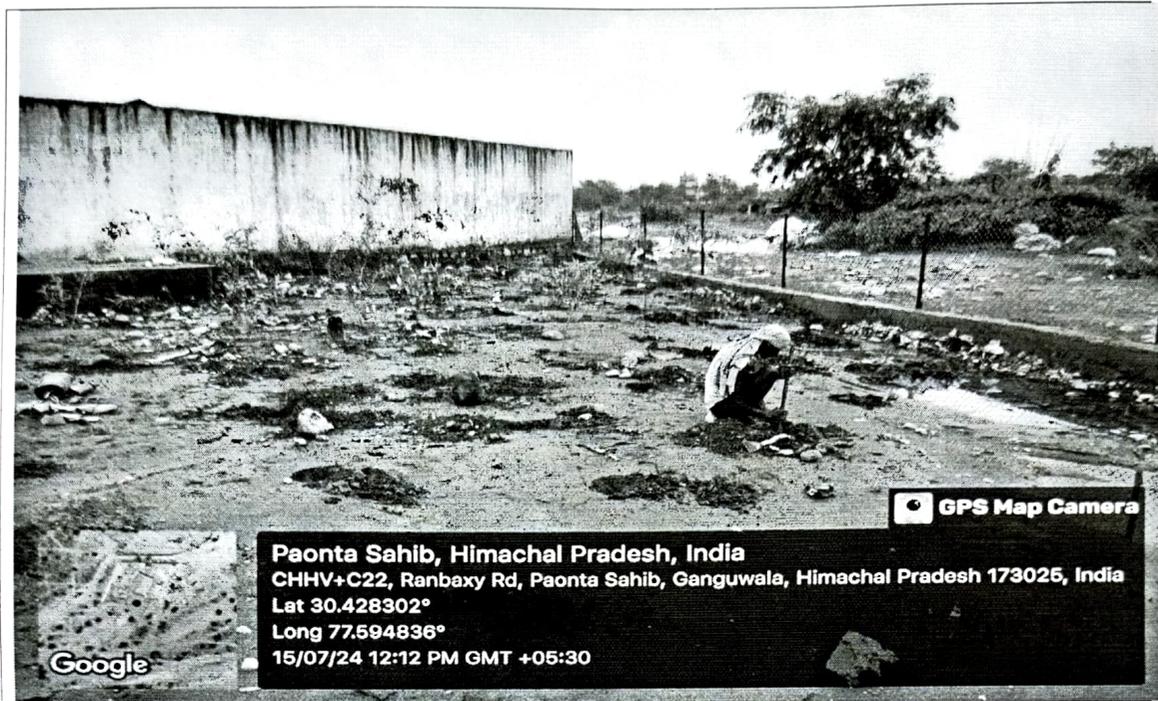
	Material Recovery Facility (MRF) by installing Trommel Screening System along with shredder as already proposed by MC, Paonta Sahib	processing at SWM site has been outsourced to private agency since April, 2024 (M/s Suntan life) so all the machinery will be installed by agency before 25 <sup>th</sup> July ,2024 the parts of screening machine has been already delivered at the site and Weighing machine has been already installed at the site ( one no OWC machine for wet waste processing and two no of baling Machine for dry waste already handover to agency by MC for smooth processing of day to day collected waste.
5.	Installation of Weighing System to measure the actual quantity received and processed is recommended	Weighing machine has been installed by the agency which is awarded work of waste processing at SWM Plant Kedarpur and functional since April 2024
6.	It was observed that despite having provisions for Organic Waste Composting, these facilities are not being utilized properly. It is recommended that log books are maintained in each section for recording inputs and outputs for regular monitoring and taking corrective actions.	All the machinery utilizing by the agency at the swm site and all the logbooks of waste input and output maintained by Agency which is verified by MC authority time to time.
7.	The receiving municipal solid waste is stored in open and it is recommended that waste is stored in the covered area.	It is submitted that the capacity of plant is 9 to 10 ton per day but 15-16 ton waste receiving par day at SWM plant so work of construction of shed for stores of waste has been awarded work has been started and will be completed by 25 <sup>th</sup> July 2024.
8.	The facility is receiving around 15-16 MT waste per day, whereas the capacity of the facility to process the waste is only 8.5 MTPD. The waste which is left unprocessed is subjected to decomposition leading to generation of foul odour by the time it is sent to outsourced facility.	The work of waste processing has been awarded to Private agency and strict direction has been given to agency for processing day to day waste which is received at plant and in April month 2024 approx. 45 tone extra waste has been lifted by agency its own plant at Jatwar Ambala.

Yours Faithfully

Attested  
  
 27/07/2024  
 Superintendent Gr-I,  
 D.C. Office Sirmour.

  
 Executive Officer  
 Municipal Council Paonta Sahib

Annexure-2 Pictorial evidence of plantation doing by Forest department surrounding SWM Plant

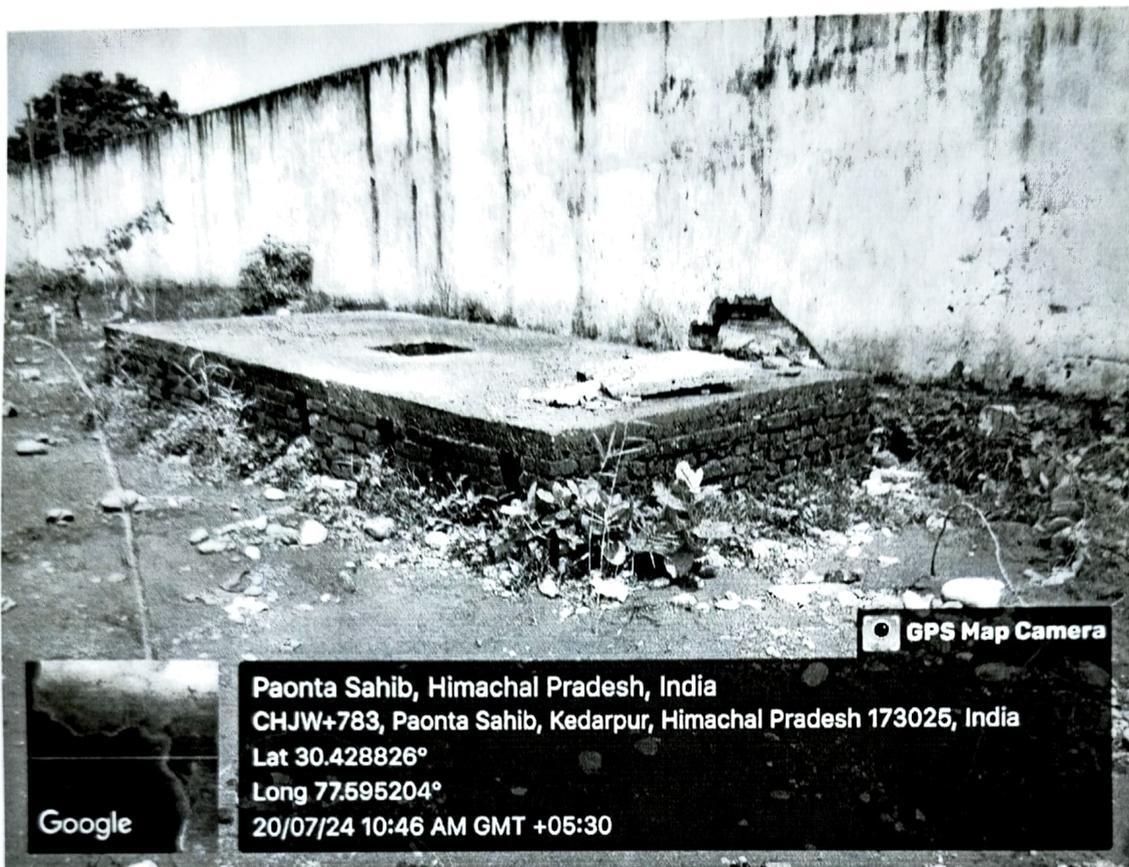


Attested

  
27/07/2024  
Superintendent Gr-I,  
D.C. Office Sirmaur.

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Annexure-3 Pictorial evidence of leachate collection tank

*AH-stud*

*Singh*  
27/07/2024  
Superintendent Gr-I,  
D.C. Office Sirmaur.

Annexure-4A Pictorial evidence of installation waste Separator cum trammels Machine



Attest

  
27/07/2024  
Superintendent Gr-I,  
D.C. Office Sirmaur.

-15-

Annexure-5 Pictorial evidence of Installation of Weighing System to measure the actual quantity received and processed.

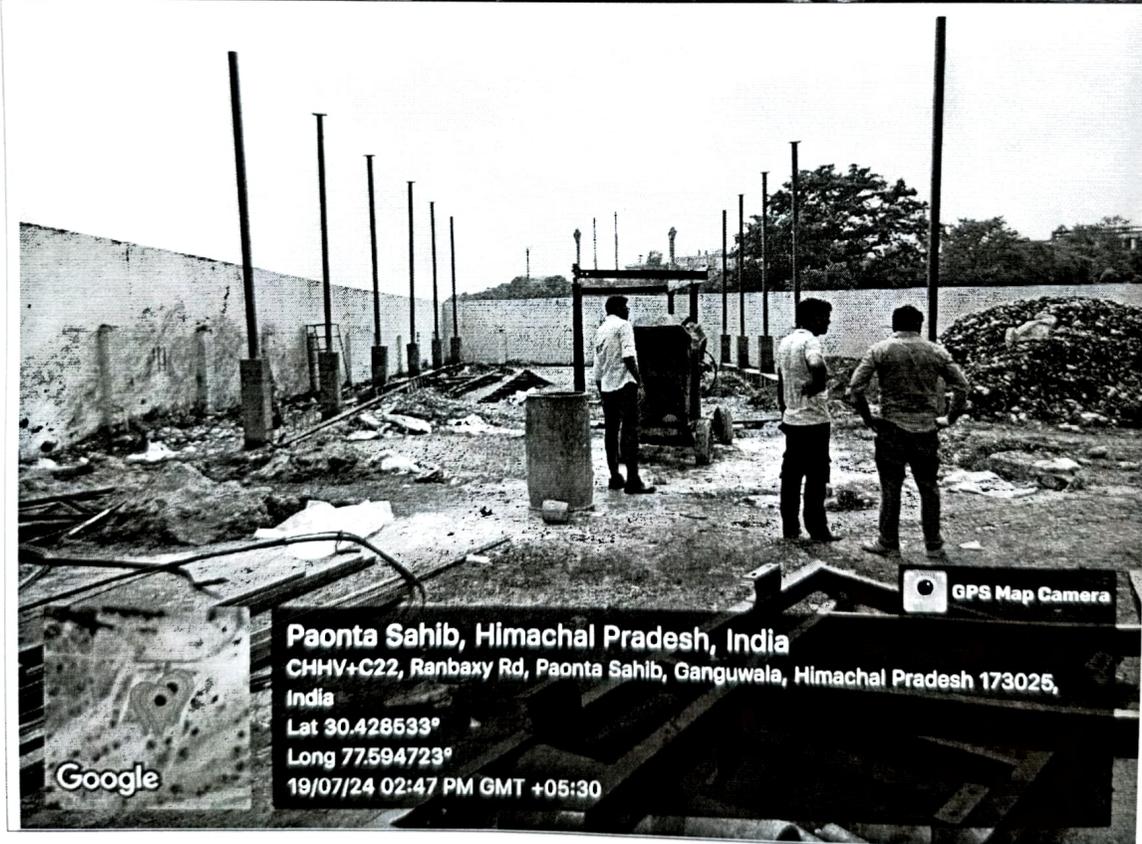
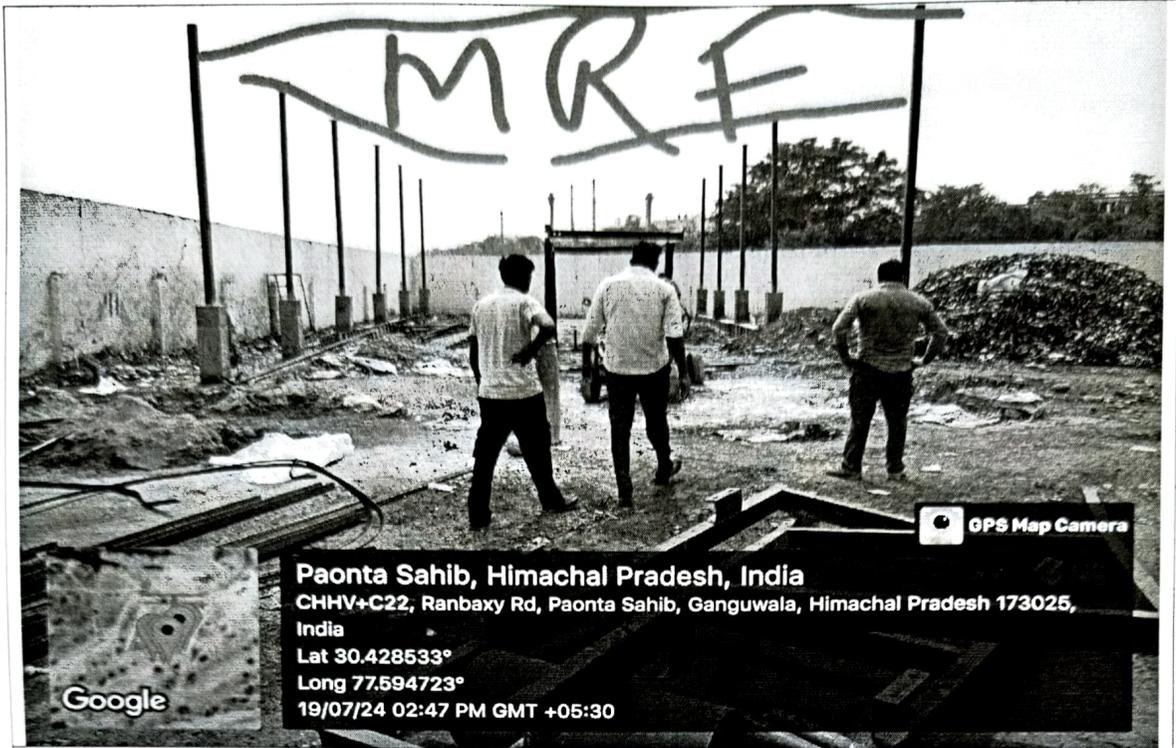
**Paonta Sahib, Himachal Pradesh, India**  
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 Lat 30.428799°  
 Long 77.595176°  
 16/07/24 01:26 PM GMT +05:30

**Paonta Sahib, Himachal Pradesh, India**  
 CHJW+783, Paonta Sahib, Kedarpur, Himachal Pradesh 173025, India  
 Lat 30.428781°  
 Long 77.595121°  
 08/07/24 02:42 PM GMT +05:30

**S/O Municipal Council Paonta Sahib**  
**UWA PLANT VILL-KEDARPUR, DISTT - SIRMAUR**

Sl. No.	Sl. No.	VEHICLE NO	PARTY NAME	VEH. TY	GROSS WT	Date & Time	TARE WT	Date & Time	NET WT	Sl. No.	Sl. No.
1	1042	HP1705561	MC	TRACTO	4515	19/07/2024 10:54	4804	19/07/2024 11:04	2445		
2	1043	HP1705562	MC	TRACTO	1918	19/07/2024 11:04	1952	19/07/2024 11:14	2445		
3	1044	HP1705563	MC	TRACTO	2941	19/07/2024 11:14	3218	19/07/2024 11:24	805		
4	1045	HP1705564	MC	TRACTO	2874	19/07/2024 11:24	3248	19/07/2024 11:34	805		
5	1046	HP1705565	MC	TRACTO	2218	19/07/2024 11:34	1903	19/07/2024 11:44	810		
6	1047	HP1705566	MC	TRACTO	2295	19/07/2024 11:44	2195	19/07/2024 11:54	1000		
7	1048	HP1705567	MC	TRACTO	2140	19/07/2024 11:54	1443	19/07/2024 12:04	1118		
8	1049	HP1705568	MC	TRACTO	1992	19/07/2024 12:04	1328	19/07/2024 12:14	1308		
9	1050	HP1705569	MC	TRACTO	2445	19/07/2024 12:14	1328	19/07/2024 12:24	1308		
10	1051	HP1705570	MC	TRACTO	2128	19/07/2024 12:24	1144	19/07/2024 12:34	764		
11	1052	HP1705571	MC	TRACTO	2445	19/07/2024 12:34	1144	19/07/2024 12:44	764		
12	1053	HP1705572	MC	TRACTO	2445	19/07/2024 12:44	1144	19/07/2024 12:54	764		
13	1054	HP1705573	MC	TRACTO	2445	19/07/2024 12:54	1144	19/07/2024 13:04	764		
14	1055	HP1705574	MC	TRACTO	2445	19/07/2024 13:04	1144	19/07/2024 13:14	764		
15	1056	HP1705575	MC	TRACTO	2445	19/07/2024 13:14	1144	19/07/2024 13:24	764		
16	1057	HP1705576	MC	TRACTO	2445	19/07/2024 13:24	1144	19/07/2024 13:34	764		
17	1058	HP1705577	MC	TRACTO	2445	19/07/2024 13:34	1144	19/07/2024 13:44	764		
18	1059	HP1705578	MC	TRACTO	2445	19/07/2024 13:44	1144	19/07/2024 13:54	764		
19	1060	HP1705579	MC	TRACTO	2445	19/07/2024 13:54	1144	19/07/2024 14:04	764		
20	1061	HP1705580	MC	TRACTO	2445	19/07/2024 14:04	1144	19/07/2024 14:14	764		
21	1062	HP1705581	MC	TRACTO	2445	19/07/2024 14:14	1144	19/07/2024 14:24	764		
22	1063	HP1705582	MC	TRACTO	2445	19/07/2024 14:24	1144	19/07/2024 14:34	764		
23	1064	HP1705583	MC	TRACTO	2445	19/07/2024 14:34	1144	19/07/2024 14:44	764		
24	1065	HP1705584	MC	TRACTO	2445	19/07/2024 14:44	1144	19/07/2024 14:54	764		
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57	1098	HP1705617	MC	TRACTO	2445	19/07/2024 20:14	1144	19/07/2024 20:24	764		
58	1099	HP1705618	MC	TRACTO	2445	19/07/2024 20:24	1144	19/07/2024 20:34	764		
59	1100	HP1705619	MC	TRACTO	2445	19/07/2024 20:34	1144	19/07/2024 20:44	764		
60	1101	HP1705620	MC	TRACTO	2445	19/07/2024 20:44	1144	19/07/2024 20:54	764		
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62	1103	HP1705622	MC	TRACTO	2445	19/07/2024 21:04	1144	19/07/2024 21:14	764		
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72	1113	HP1705632	MC	TRACTO	2445	19/07/2024 22:44	1144	19/07/2024 22:54	764		
73	1114	HP1705633	MC	TRACTO	2445	19/07/2024 22:54	1144	19/07/2024 23:04	764		
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82	1123	HP1705642	MC	TRACTO	2445	19/07/2024 00:24	1144	19/07/2024 00:34	764		
83	1124	HP1705643	MC	TRACTO	2445	19/07/2024 00:34	1144	19/07/2024 00:44	764		
84	1125	HP1705644	MC	TRACTO	2445	19/07/2024 00:44	1144	19/07/2024 00:54	764		
85	1126	HP1705645	MC	TRACTO	2445	19/07/2024 00:54	1144	19/07/2024 01:04	764		
86	1127	HP1705646	MC	TRACTO	2445	19/07/2024 01:04	1144	19/07/2024 01:14	764		
87	1128	HP1705647	MC	TRACTO	2445	19/07/2024 01:14	1144	19/07/2024 01:24	764		
88	1129	HP1705648	MC	TRACTO	2445	19/07/2024 01:24	1144	19/07/2024 01:34	764		
89	1130	HP1705649	MC	TRACTO	2445	19/07/2024 01:34	1144	19/07/2024 01:44	764		
90	1131	HP1705650	MC	TRACTO	2445	19/07/2024 01:44	1144	19/07/2024 01:54	764		
91	1132	HP1705651	MC	TRACTO	2445	19/07/2024 01:54	1144	19/07/2024 02:04	764		
92	1133	HP1705652	MC	TRACTO	2445	19/07/2024 02:04	1144	19/07/2024 02:14	764		
93	1134	HP1705653	MC	TRACTO	2445	19/07/2024 02:14	1144	19/07/2024 02:24	764		
94	1135	HP1705654	MC	TRACTO	2445	19/07/2024 02:24	1144	19/07/2024 02:34	764		
95	1136	HP1705655	MC	TRACTO	2445	19/07/2024 02:34	1144	19/07/2024 02:44	764	</	

Annexure-4-B Pictorial evidence of Installation MRF Shad for storage of waste. ( work under Process)



*Arrested*

*[Signature]*  
 27/07/2024  
 Superintendent Gr-I,  
 D.C. Office Sirmaur.

Annexure-6 Pictorial evidence of collected waste logbooks maintaining in the SWM Plant

# LOG BOOK

Work : SOLID WASTE MANAGEMENT

First Party : M.C. PAONTA SAHIB

Second Party : SUNTAN LIFE

VIII. KEDARPUR SWM PLANT PAONTA SAHIB

Site : \_\_\_\_\_

GPS Map Camera

Paonta Sahib, Himachal Pradesh, India  
 CHJW+783, Paonta Sahib, Kedarpur, Himachal Pradesh 173025, India  
 Lat 30.428784°  
 Long 77.595183°  
 20/07/24 11:31 AM GMT +05:30

Google

Ward No.	S.No.	Date	Vehicle No.	Receipt No.	Gross Weight (Kgs)	Tare Weight (Kgs)	Net Weight (Kgs)	Ward No.
	1	19/7	HP17B1401	1843	6515	4050	2465	0000
	2		HP17G4160	1844	1830	995	835	main market
	3		HP17A9035	1845	2045	1210	835	9
	4		HP17H4112	1846	2070	1260	810	9
	5		HP17G5562	1847	2210	1055	1155	9
	6		HP850997	1848	2295	1185	1110	11
	7		HP17G2591	1849	2145	1045	1100	16
	8		HP17G3342	1850	1995	1300	695	5
	9		HP1711555	1851	2045	1880	165	5
	10		UK07CB690	1852	2180	1195	1085	6
	11		HP17E6125	1853	2060	1140	920	12
	12		HP17B3777	1854	2085	1160	925	12
	13		HP17D8604	1855	5765	3995	1770	15, 12, 0, 6
	14		HP85A9144	1856	2225	1210	1015	13
	15		HP17G3335	1857	2160	1195	965	9
	16		HP17G5562	1858	2265	1060	1205	12
Total							17475	

GPS Map Camera

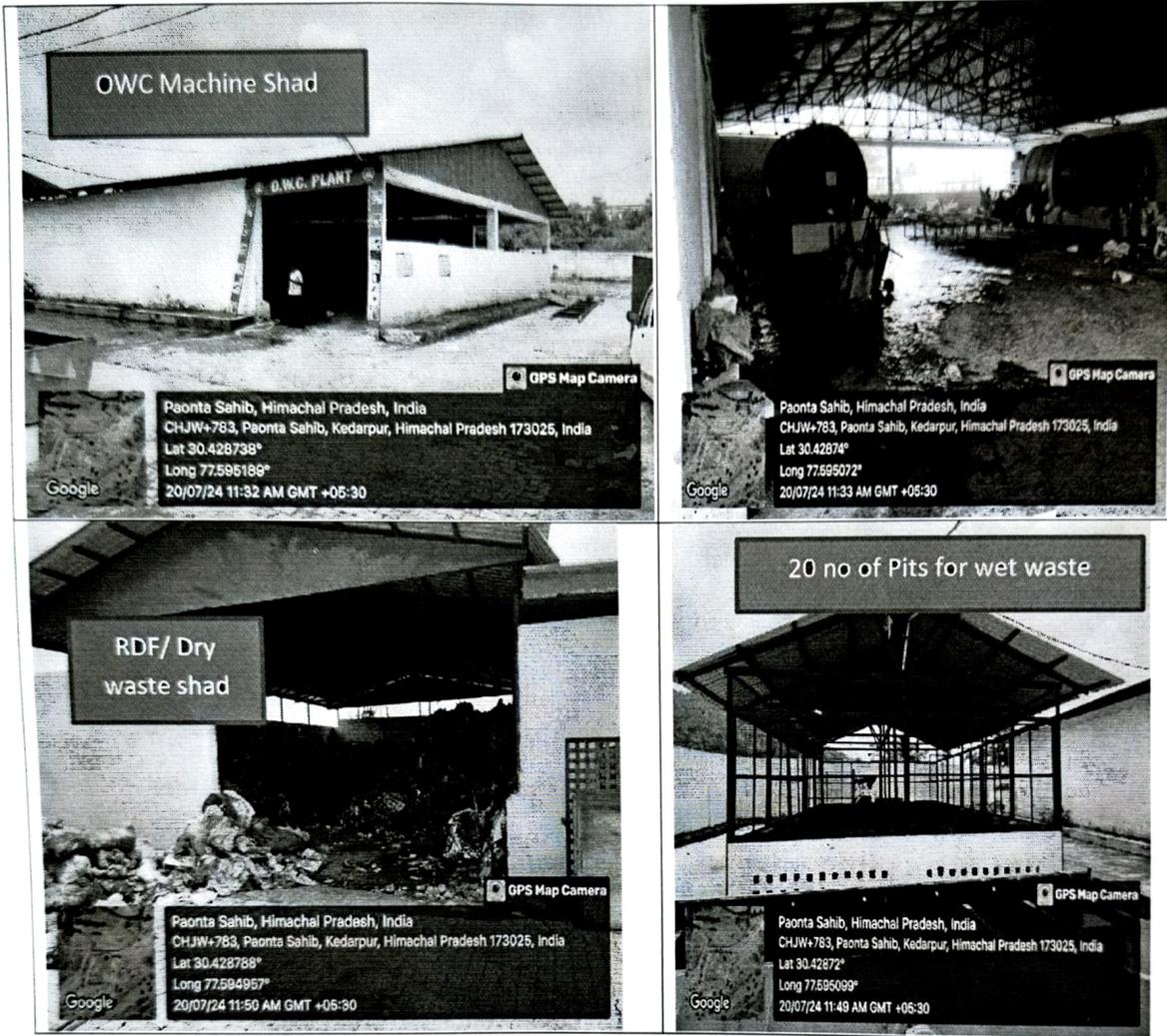
Paonta Sahib, Himachal Pradesh, India  
 CHJW+783, Paonta Sahib, Kedarpur, Himachal Pradesh 173025, India  
 Lat 30.42877°  
 Long 77.59516°  
 20/07/24 11:31 AM GMT +05:30

Google

AH + st

  
 27/07/2024  
 Superintendent Gr-I,  
 D.C. Office Sirmour.

Annexure-7 Pictorial evidence of covered area for RDF and dry waste



Attested

*[Signature]*  
27/07/2024

Superintendent Gr-I,  
D.C. Office Sirmaur.



Himachal Pradesh Forest Department  
Paonta Sahib Forest Division  
Email:- dfcpaonta@gmail.com



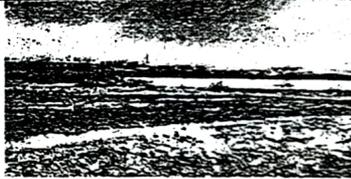
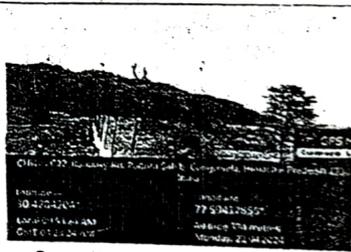
Acct/Budget/NGT(OA No.278/2022).....1846..... Dated. Paonta Sahib the/ 19.07.2024...

The Deputy Commissioner,  
District Sirmour, at Nahan, HP.

Subject: Action Taken Report of OA No. 278/2022 titled as Gram Panchayat of Bhantawali village vs union of India & others.

Sir,

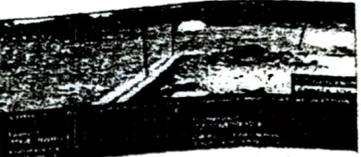
With respect to the subject cited above, it is intimated further that the latest status report about restoration of environment through a customized Miyawaki Plantation, in Rampurbeli beat in Forest Division Paonta Sahib under OA No. 278/2022 titled "Gram Panchayat Bhantawali v/s Union of India" as given as under. It is further to be noted that as discussed during the meetings as well, plantation activity cannot be carried out before monsoon season.

Sr. No	Latest action taken report	Funds Allotment	Expenditure (Rs.)	
1	The interchain fencing work has been executed (online tendering process) and other advance works like land levelling, soil mixing and preparation of vermicompost etc is being completed before Monsoon plantation activities of the concerned area (customized Miyawaki Plantation around the waste treatment facility at Bhatanwali) and is ongoing.	1030000/(received on 16.01.2024)	Rs. 5,22,999 (utilized) for interlink chain fencing of the entire proposed plantation area.	 Before  Completion of interlink-chain works
2	C/o Gate for interchain fencing in Rampurbeli beat.		Rs. 75415/- (utilized) Work completed	
3	Land leveling mixing of soil with vermi-compost.		Rs. 189055/- (RTGS under process) Work completed	
4	Purchasing of Vermi Compost.		Rs. 60945/- (RTGS under process) Work completed	

Attested

  
27/07/2024

Superintendent Gr-I,  
D.C. Office Sirmour.

5.	C/o of Concretion in bottom and plinth DPC with GI Fence area alongwith interchain fencing area in Rampurbell.		Rs. 93000/- (RTGS under process) Work Completed	
6.	As per direction received through Minutes of the Meeting under Chairmanship of Additional District Magistrate Sirmour at Nahan regarding OA No. 278/2022 Titled as Gram Panchayat of Bhanawali r/o VS Union of India & others held on 19/12/2023 at 04:00 PM. The demand letter has been sent to Regional Officer, HPPCB Paonta Sahib, HP vide this for disbursement of funds for Customized Miyawaki Plantation under OA No. 278/2022 to amounting of Rs. 403400/- (for plantation purpose work like Procurement/purchasing of tall plants and shrubs, Planting of plants I/C digging and filling of pits, Procurement of bamboo sticks, Watering of plants in dry season through water tanker(etc) be completed in the concerned area(customized Miyawaki Plantation around the waste treatment facility at Bhanawali) under Paonta Sahib Forest Division)	Awaited still for 2024-25 (required urgently before monsoon plantation) amounting to Rs 4,03,400/(re minder issued vide office letter no. 592 dated 16.05.2024 and letter no. 1082-83 dated 25.06.2024)	Plantation activity ongoing for this monsoon session 2024-25.	<p>Plantation activities ongoing in Rampur-beli Beat.</p> 

This is for favour of information please.

Yours faithfully,

*[Signature]*  
Deputy Conservator of Forest  
Paonta Forest Division,  
Paonta Sahib, HP

Endorsement No. Acct/DPR/NGT(OA No.278/2022)/1847-49 Dated, 19.07.24

Copy is forwarded to:-

1. CF Nahan for information please.
2. EO-cum-SDM Paonta Sahib for information please.
3. Regional Officer, HPPCB, Paonta Sahib, HP.

*AHested*

*[Signature]*  
27/07/2024  
Superintendent Gr-I,  
D.C. Office Sirmour.

*[Signature]*  
Deputy Conservator of Forest  
Paonta Forest Division,  
Paonta Sahib, HP

Registered

क्रमांक-एस0डी0के0 / उ0म0अ0(ना0) / पांवटा / 2024- 2695  
कार्यालय उप-मण्डलाधिकारी(ना0), पांवटा साहिब, जिला सिरमौर  
दिनांक:- 24.07.2024

सेवा में

उपायुक्त महोदय,  
जिला सिरमौर, नाहन।

REPRODUCTION  
Branch... SR...  
D.No. 11057  
Date 26/07/2024

विषय -

राष्ट्रीय हरित न्यायाधिकरण (NGT) के आदेश क्रमांक:-278/2022 में  
ठोस कचरा प्रबंधन इकाई के लिए भूमि स्थान्तरित करने हेतु अनापत्ति  
प्रमाण पत्र बारे।

महोदय,

उपरोक्त विषय के सन्दर्भ में खण्ड विकास अधिकारी पांवटा साहिब के  
पत्र क्रमांक:-1601 दिनांक 18.07.2024 के मद्देनजर रिपोर्ट नायब-तहसीलदार माजरा से मांगी गई  
थी, जोकि अद्योहस्ताक्षरी के कार्यालय को दिनांक 23.07.2024 को प्राप्त हो चुकी है। उक्त प्रकरण  
के सम्बन्ध में नायब-तहसीलदार माजरा द्वारा सभी आवश्यक औपचारिकताओं को पूर्ण करने के  
उपरान्त भेजा गया है।

अतः मूल प्रकरण आगामी आवश्यक दस्तावेजों सहित आगामी कार्यवाही हेतु  
महोदय की सेवा में प्रेषित है।

संलग्न:- 05

भवदीय,

उप-मण्डलाधिकारी(ना0),  
पांवटा साहिब।

A. Hestad

24/07/2024  
Superintendent Gr-I,  
D.C. Office Sirmaur

दिनांक :- काठमांडू/उप तहसील माजरा/२०२५-१०५६  
नाथब तहसीलदार, उप तहसील माजरा,  
जिला सिरमौर, हि.प्र.०।  
दिनांक :- माजरा, २३ जुलाई २०२५

सेवा में,

रामाण्डलाधिकारी (ना०),  
पाँवटा साहित, जिला सिरमौर, हि.प्र.०।

विषय:-

राष्ट्रीय द्रवित न्यायाधिकरण (NDR) के आदेश संख्या  
२२९/२०२२ में होस कचरा प्रबंधन इकाई के लिये भूमि  
स्थान्तरित करने हेतु अनापति प्रमाण पत्र बारे।

महोदय,

प्ररोक्त विषय के संदर्भ में खण्ड विकास अधिकारी,  
पाँवटा साहित के पत्र क्रमांक :- पी०बी०/२० आ० मि०/२०२५-२५-१५२७-३९  
दिनांक :- १०/०७/२०२५ की अनुपालना में निवेदन है कि नम्बर खसरा  
१५१/३१२ रकबा ६५-४ बीघा मौजा धौलाकुर्छा से नम्बर खसरा  
१५१/३१२/१ रकबा ५-० बीघा नकल जमाबन्दी व तमीमा संलग्न  
कर उचित कार्यावाही हेतु सेवा में प्रेषित है।

SDK

२३/७/२०२५

भवदीय,

नाथब तहसीलदार,  
उप तहसील माजरा।

दिनांक:-

पृष्ठांकन-संख्या:- ५३/पा२

प्रतिलिपि सेवा में,

खण्ड विकास अधिकारी, पाँवटा साहित को उनके  
कार्यालय के पत्र क्रमांक :- पी०बी०/२० आ० मि०/२०२५-२५-१५२७-२५  
दिनांक :- १०/०७/२०२५ के संदर्भ में सूचनाय प्रेषित है।

A#ester  
२३/०७/२०२५

Superintendent Gr-I,  
D.C. Office Sirmour.

नाथब तहसीलदार,  
उप तहसील माजरा।

क्रमांक पी०बी०/स्व०भा०मि०-ग्रा०/2024-25-1601

कार्यालय खण्ड विकास अधिकारी पावंटा साहिब,

जिला सिरमौर, हिमाचल प्रदेश ।

दिनांक: 18/07/2024.

सेवा में,

उप-मंडलाधिकारी [ना०] पावंटा साहिब,

जिला सिरमौर, हिमाचल प्रदेश ।

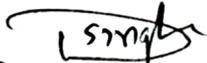
विषय :

ठोस कचरा प्रबंधन इकाई के लिए भूमि स्थानांतरित करने बारे ।

महोदय जी,

उपरोक्त विषय के सन्दर्भ में उपायुक्त महोदय जिला सिरमौर द्वारा दिनांक 10/07/2024 को हुई बैठक में दिए गए आदेशानुसार ठोस कचरा प्रबंधन इकाई के लिए ग्राम पंचायत धौलाकुंआ में भूमि का चयन किया गया है, जोकि राजस्व विभाग की हैं जिसका खसरा न० 941/312 रकबा 64-08-00 बीघा किस्म अराजी ओबड अक्वल हैं, [प्रति संलग्न है ]

अतः महोदय ठोस कचरे के निष्पादन की नितांत आवश्यकता है एवं समय सीमा को देखते हुए चयनित भूमि का स्थान्तरण खसरा न० 941/312 रकबा 64-08-00 बीघा में से 4 बीघा जमीन पंचायती राज अथवा ग्रामीण विकास विभाग [ग्राम पंचायत धौलाकुंआ ] के नाम करवाने की कृपा करे, ताकि समस्त औपचारिकताएँ पूर्ण कर कार्य को शीघ्र अति शीघ्र शुरू किया जा सके ।

  
खण्ड विकास अधिकारी पावंटा साहिब,  
जिला सिरमौर, हिमाचल प्रदेश ।

प्रष्ठाकन संख्या : 1602-3

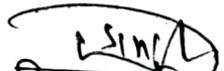
प्रतिलिपि :

दिनांक : 18/07/2024

1. जिलाधीश महोदय जिला सिरमौर हिमाचल प्रदेश को कृपया सूचनार्थ ।
2. उप-निदेशक एवं परियोजना अधिकारी जिला ग्रामीण विकास अभिकरण जिला सिरमौर नाहन को सूचनार्थ ।

AHester

  
27/07/2024  
Superintendent Gr-I,  
D.C. Office Sirmaur

  
खण्ड विकास अधिकारी पावंटा साहिब,  
जिला सिरमौर, हिमाचल प्रदेश ।

25-24

# राजस्व विभाग, हिमाचल प्रदेश - नकल जमाबंदी

एस.सी.ए रसीद संख्या: 4194134123325644

नाम : -  
पिता/पति : -

नकल शुल्क : 1.00  
सेवा शुल्क : 10.  
कुल शुल्क : 11

जिल : राजरा  
मगवत : भाजरा

र वृत्त : धौला-कुआँ  
स्त नं. : 158

मोहाल : धौला कुआँ

साल : 2018-2019

रकबा इकाई: बीघा-बि.-बि.

क्र.सं.	खतीनी नं.	नाम भालिक व परवाल	नाम कारतकार व परवाल	नाम चार व दीगर वसायल आबपारी	नम्बर खसरा हाल	रकबा हर खेत व खिजान खाला मय किस्म अराजी	हिस्सा या धेमाना हकीयत व तरीका बाड	कैफियत	
1	2	3	4	5	6	7	8	9	
क्रिन	379 भिन	सरकार हिमाचल प्रदेश	कब्जा स्वयं राजस्व विभाग		941/312	64-08-00 ओबड अखल	खेट नं.(1)	न.ई. 1457 मलकियत न.ई. 1325	कि.ई. अगार हक्क कि.ई. तबदील कब्जा
खेट नं.	361								
	363 म.								
	369								

Assessed  
Superintendent Gr-1  
D.C. Office Sirmour

18/07/24  
DIST. SIRMOUR

4  
दिया किमाचल प्रदेश - सिमला

दिनांक: 12-Jul-2024

To Verify: enter the Copy No above Bar Code at  
<https://himphoomilk.nic.in>  
For Validity Refer: Notific. No: Rev-C/F/10-1/2009 Dated 14-Feb-2011

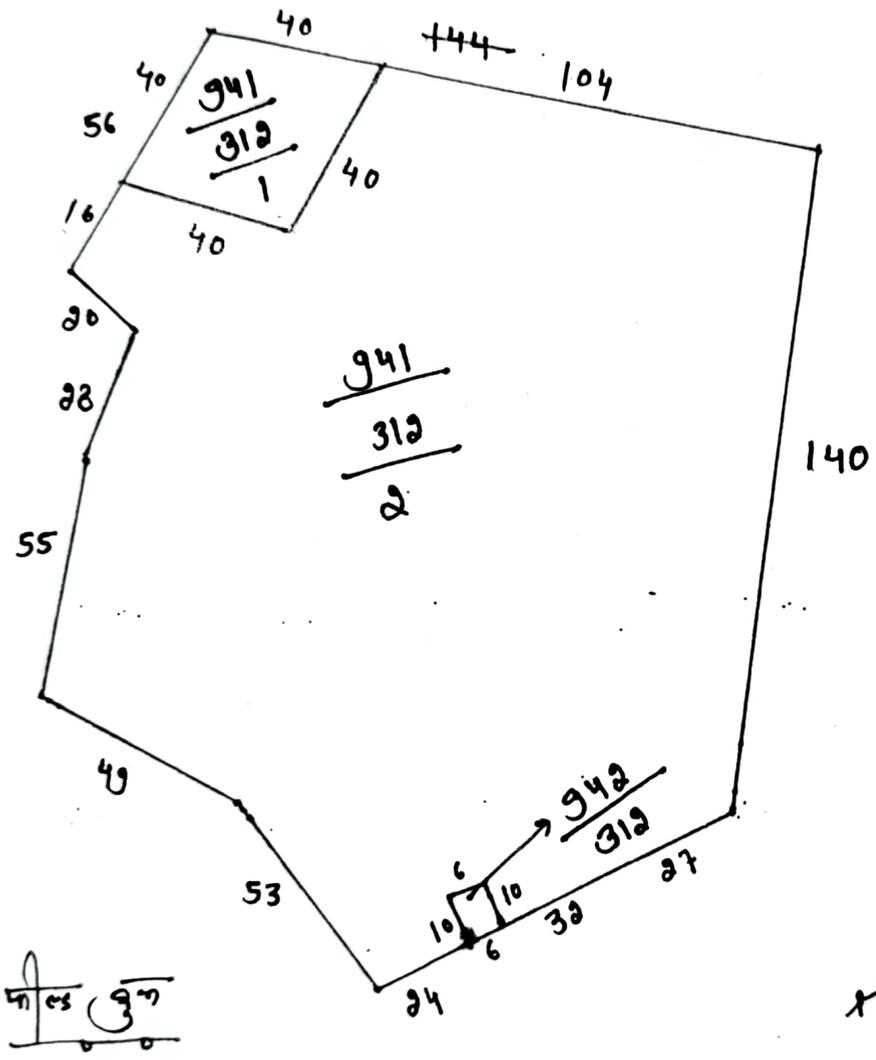
Jam11062413533  
पृष्ठ संख्या: 1

हि०प्र०

↑ उत्तर

पनागा वाहिवाव 40ककम प्रति इन्च

(TCP Area)



नील कुल

ज०ख०	इयनखयप	खनका
941/312/1	40x40=1600	4-0 बीघा

941/312/2	कान्नी मान्डी	60-8 बीघा
	बदवतुर	

मीनाग जी. मीना ततीमा

मुताबिक मीना ततीमा राजस्व

माजरात न मही क उवास्त है

जो क बजार खरकार बिधा

उजबत तयार करक बिधा

गया।

23/07/2024

Superintendent Gr-I  
D.C. Office Sirmour

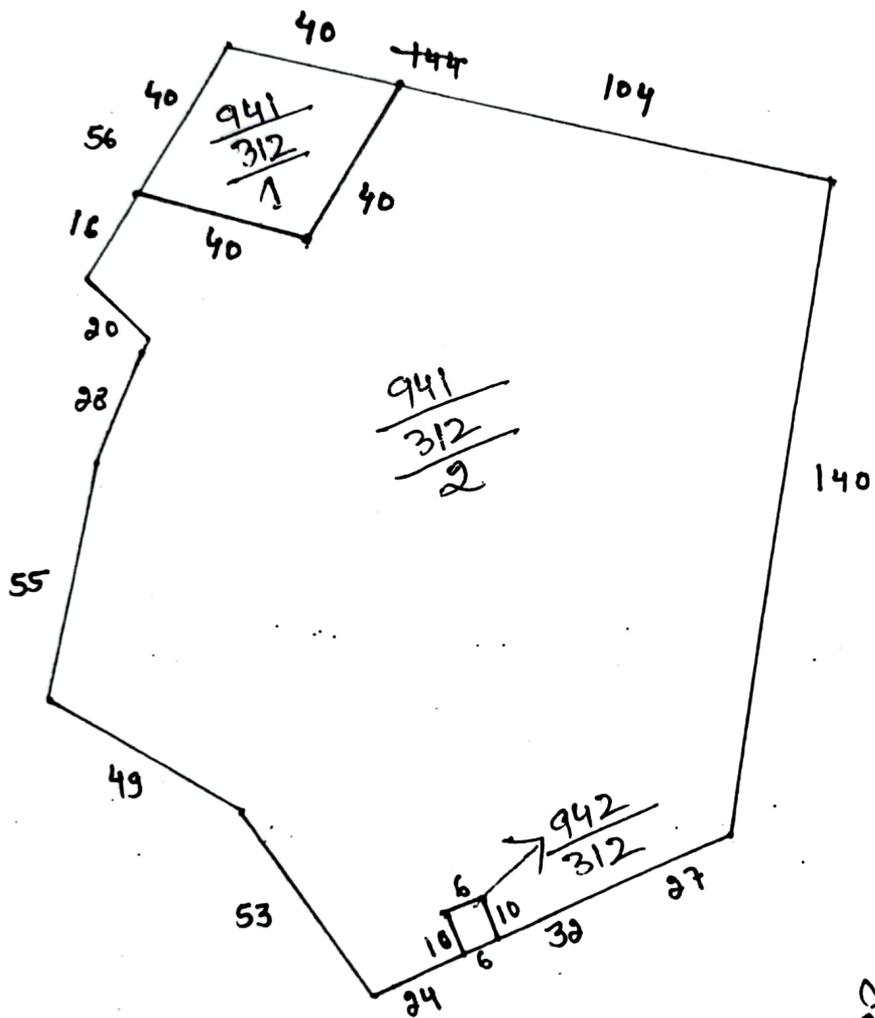
12/07/24

457 मुक्का मौका ततीना मौजा धौलाकुआ हं.नं. 158 उप-तहसील साजरा जिला  
 खैर हिंग्र.

-26-

पमाना का हिसाब 40 मीटर प्रति इंच  
 (TCP Area)

↑ उत्तर



फील्ड बुक

ज.सं.

इसतखवाज

रकबा

951/312/1

40x40=1600

4-0 बीघा

951/312/2

बानी मान्दा  
 बडखुनर

60-8 बीघा

श्रीमान जी.  
 मुताविक मौका ततीना  
 व वही व धाजबद कासावर  
 बमार व दुकानत ह जाकि  
 तमार कबल बिला उपखत  
 दिमा गया।

Attested

27/07/2024  
 Superintendent Gr-T,  
 D.C. Office

12/07/24  
 DISTRICT